

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 2

C.P. (IB)/1008(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **30.10.2023**

NAME OF THE PARTIES: **ANMOL STEEL PROCESSORS PRIVATE**
LIMITED

Section 10 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Rohit Gupta, Advocate a/w Mr. Prakhar Tandon, Advocate i/b Mr. Niranujan, PCA appeared for the Petitioner.
2. Registry as well as Petitioner is directed to issue notice to the Bank of Baroda to file reply within one week.
3. Copy of this order shall be provided by the Petitioner to the Bank of Baroda.
4. List this matter on **22.11.2023** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna